

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 103
198/252/ND/2020**

IN THE MATTER OF:

M/s. Ananth Dalmia Pereira

...APPELLANT

Vs.

ROC & Ors.

...RESPONDENT

Section

Under Section 252

Order delivered on 20.02.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Appellant

**:Mr. Tejaswi Shetty and Ms.
Manjira Das Gupta, Advocates**

For the Respondent

:Mr. Alok Pandey, AROC

ORDER

Heard the submissions made by the counsel for the appellant. Mr. Alok Pandey, AROC has appeared on behalf of the ROC in the matter. He is directed to file Memo of Appearance within next three days and reply within two weeks. Serve notice on Income Tax Department by Registry for their appearance as well as for filing reply in the matter. Post the matter to 24th March, 2020.

—sd—

**(V.K. Subburaj)
Member (T)**

—sd—

**(P.S.N. Prasad)
Member (J)**